

the last three years and the current year, Jharkhand State has been provided with the funds as per following break-up:

<i>Release</i>			(₹ in lakh)
2011-12	2012-13	2013-14	2014-15
10704.00	11413.25	12187.00	2364.19

Aajeevika Skill, a Placement Linked Skill Development Programme, under Ministry of Rural Development provides for mandatory coverage of minimum 21 % Schedule Tribes rural poor youth across the country, including Jharkhand. Since inception of this Scheme till 30th June, 2014, a total number of 16542 Scheduled Tribe candidates have been skilled in Jharkhand.

(c) and (d) State Government of Jharkhand has not reported any hurdles with regard to implementation of the programme. Ministry of Tribal Affairs has also issued “Operational Guidelines for Formulation, Implementation and Monitoring of Tribal Sub-Plan and Article 275(1) grants” in the month of March, 2014 for effective implementation of Schemes administered by them wherein issues related to allocation of funds, priority areas, need for nodal Department in States, judicious utilization of TSP fund, institutionalizing the instruments for ensuring transparency, accountability and social audit have been suitably taken care of. The Operational Guidelines have laid special emphasis on strengthening of institutions viz. Integrated Tribal Development Agency (ITDA) / Integrated Tribal Development Project (ITDP), Tribal Research Institutions (TRIs) through which tribal welfare programmes are implemented in the State.

CST compensation to States

3618. SHRI SUKHENDU SEKHAR ROY: Will the Minister of FINANCE be pleased to state:

- (a) whether Government has decided to introduce Goods and Service Tax (GST).
- (b) if so, the details thereof; and
- (c) the details of stand of Government on compensation of Central Sales Tax (CST) to States?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRIMATI NIRMALA SITHARAMAN): (a) Yes, Sir.

(b) To facilitate introduction of Goods and Services Tax (GST) in India, a Constitutional (Amendment) Bill will be introduced in the Parliament, after consultation with State Governments.

(c) Empowered Committee of State Finance Ministers has recommended for

payment of CST compensation to the States for the 3 years period 2010-11, 2011-12 and 2012-13. As per recommendation of the Empowered Committee of State Finance Ministers this matter is under consideration with the Department of Revenue.

Demand for pay hike in public sector banks

3619. SHRI BALWINDER SINGH BHUNDER: Will the Minister of FINANCE be pleased to state:

- (a) whether the staff of Public Sector Banks(PSBs) are demanding pay hike for quite some time;
- (b) if so, the details of the demand since when they are demanding pay hike;
- (c) the view of Indian Banks Association on their demands; and
- (d) the reaction of Government and by when the issue will be resolved?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRIMATI NIRMALA SITHARAMAN): (a) to (d) The Unions/Associations of employees of Public Sector Banks, have submitted their Charter of Demands in October, 2012 for wage revision to Indian Banks' Association (IBA) representing management of banks who have mandated it to negotiate on their behalf. The wage revision exercise is undertaken through a bipartite negotiation process between IBA and the Unions/Associations of bank employees and negotiations on the revision of wages between the parties have started. The Government has requested IBA to ensure a time bound completion of negotiation process.

Requirement of skilled labour force in textile and clothing sector

3620. SHRI DEVENDER GOUD T: Will the Minister of FINANCE be pleased to state:

- (a) whether it is a fact that there is a requirement of 262 lakh skilled labour force in the textile and clothing sector of the country by 2020;
- (b) if so, how the Ministry proposes to provide the required skilled labour force in this sector;
- (c) whether Government proposes to start any special scheme;
- (d) if so, the details thereof; and
- (e) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRIMATI NIRMALA SITHARAMAN): (a) The working group on Textiles and Jute industry for the Twelfth Five Year Plan have projected human resource requirement of 60 to 62 million in Textile and Clothing sector by the year 2022.